

## Office of the District Judge, Jhargram

(English Department)

Establishment Order No: 46

Dated: Jhargram, the 30<sup>th</sup> day of July, 2021

In terms of Government Order No. 5144-J and 5145-J both dated 20.07.2009 issued by the Judicial Department, Govt. of West Bengal with the concurrence of the Finance (A) Department vide their U.O. No. 1561 Group-'P' (Service) dated 01.06.2009 and in compliance with the direction of the Hon'ble Supreme Court of India dated 07.10.2009 passed in I.A.Nos.71A, 135-136,137,138 and 142 in W.P.(C) No.1022/1989, the posts of Stenographer, Grade-II(Grade-B) in the Court of Civil Judge(Senior Division)/ Chief Judicial Magistrate/ Additional Chief Judicial Magistrate or its equivalent courts are hereby created, classified and designated with the following scale of pay on the basis of recommendation of the Shetty Commission with effect from 30.09.2019 i.e. the date of start functioning of the Judgeship of Jhargram.

Name of Court	Name of the post with Scale of pay	Number of Stenographer to be given to each Judge	Date of effect of creation of the post
Civil Judge(Senior Division) Court, Jhargram	<b>Stenographer, Grade-II (Grade-B)</b> Scale of Pay of Rs. 5000 – 11275/- (Scale No. 13 under WBS (ROPA) Rules, 1998) since revised to Pay Band 4 i.e. Rs. 9000-40500/- with Grade Pay of Rs. 4600/- (under the WBS (ROPA) Rules 2009) since revised to Level in the Pay Matrix 13 (Rs. 37100 – 95500/-) (under the WBS (ROPA) Rules, 2019)	01	30.09.2019
Chief Judicial Magistrate Court, Jhargram	-Do-	01	30.09.2019
Additional Chief Judicial Magistrate Court, Jhargram	-Do-	01	30.09.2019
<b>Total</b>	<b>Stenographer, Grade-II (Grade-B)</b>	<b>03</b>	<b>30.09.2019</b>

Now, sanction is hereby accorded to the creation of 03(Three) posts of Stenographer Grade-II (Grade-B) in the Court of Civil Judge(Senior Division)/ Chief Judicial Magistrate/ Additional Chief Judicial Magistrate and its equivalent court under the Judgeship of Jhargram w.e.f. 30.09.2019 in terms of above mentioned G.O.

Posts of Stenographer, Grade-II (Grade-B), in the Court of Civil Judge(Senior Division)/ Chief Judicial Magistrate/ Additional Chief Judicial Magistrate and its equivalent court are to be promoted from the Lowercadre of Stenographer, Grade-III (Grade-C) on the basis of seniority under the Judgeship of Jhargram.

Stenographer Grade-II (Grade-B), engaged in the Court Civil Judge (Senior Division)/ Chief Judicial Magistrate/ Additional Chief Judicial Magistrate and its equivalent court are to be entitled to draw not less than Rs. 100/- per month of Travelling Allowances/Compensatory Allowance/ Special Allowance subject to production of a specific certificate as per recommendation of Shetty Commission. Office is to maintain separate Gradation List for the post of Stenographer, Grade-II(Grade-B) under the Judgeship of Jhargram.

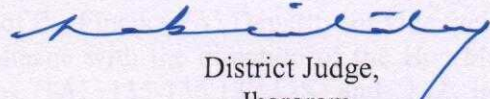
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The charge on this account will be met from the budget Head of Accounts "34-2014-00-105-00-001-V-01-01" and "34-2014-00-105-00-005-V-01-01".

Inform all concerned.

  
District Judge,  
Jhargram  
**District Judge,**  
Jhargram


**Office of the District Judge, Jhargram**

Memo No. 1348(06)/XVI-1-1

Dated: 30.07.2021

Copy forwarded for information to:-

1. The Registrar General, High Court, Appellate Side, Calcutta.
2. The Accountant General (A & E), West Bengal, Treasury Buildings, Kolkata.
3. The Principal Accountant General (Audit), West Bengal, Treasury Buildings, Kolkata.
4. The Principal Secretary, Government of West Bengal, Judicial Department, Writers' Building, Kolkata.
5. The Treasury Officer, Jhargram.
6. The Judge-in-Charge, Accounts Department, District Judge's Court, Jhargram.
7. Guard File.

  
District Judge,  
Jhargram  
**District Judge,**  
Jhargram